

CCPA 81/2008  
[Arising out of OA 409/2006]

06.10.2010

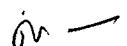
Shri J.K.Karn, ld. Counsel for the petitioner.  
Shri S.K.Tiwarey, ld. Counsel for the respondents.

Shri S.K.Tiwarey, learned counsel for the official respondents submitted that the order passed in the OA have been complied with. Learned counsel for the applicant present in Court submitted that he has no instruction.

In view of the submission of learned counsel for the respondents and the show cause submitted, the CCPA is dropped and the notices issued, if any, stands discharged.



[ A. K. Jain ]  
Member (A)



[ Rekha Kumari ]  
Member (J)

pkl/